

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL APPEAL (SJ) No.4878 of 2024**

Arising Out of PS. Case No.-112 Year-2020 Thana- BARUN District- Aurangabad

Mahendra Kumar Teli

... .. Appellant/s

Versus

The State of Bihar

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ajay Kumar Thakur, Advocate

For the State : Mr. Bal Mukund Prasad Sinha, APP

CORAM: HONOURABLE MR. JUSTICE RAJIV ROY

ORAL ORDER

7 24-04-2026

Heard Mr. Ajay Kumar Thakur, learned counsel for

the appellant and learned APP representing the State.

2. Let the matter come up on 31.07.2026.

(Rajiv Roy, J)

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